

HIGH COURT OF SIKKIM

Record of proceedings

CRL. REV. P. No. 03 of 2025

M/S LEXICON COMMERCIAL ENTERPRISES LTD. REVISIONIST

VERSUS

UDHAY KUMAR PRADHAN & ORS. RESPONDENTS

Date: 11.12.2025

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Revisionist : Mr. S.S. Hamal, Senior Advocate with
Mr. Varun Pradhan, Advocate.
Mr. Pradeep Sharma, Advocate.
Ms. Ram Devi Chettri, Advocate.

For Respondent : Mr. Jorgay Namka, Senior Advocate with
Nos. 1 to 4. Mr. Lahang Limboo, Advocate.
Mr. Sawal Rai, Advocate.

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The learned Senior Counsel appearing for the revisionist and the respondent nos. 1 to 4 submits that the matter has been amicably settled between the parties on all aspects and therefore they would like to withdraw the Criminal Revision Petition No. 03/2025. Permitted. The Criminal Revision Petition stands disposed as withdrawn.

Judge